

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.10.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee	Madhusmita Bora-R1 Pratishtha Vij G. Ananda Selvan-R2

For Hearing

2.	Comp. App. (AT) (Ins) No. 370 of 2021	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Vivek Shetty-R3 Anirudh Krishnaa Aayush Mitruka
3.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Liz Mathew	Rohan Dakshini Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
4.	Comp. App. (AT) (Ins) No. 393 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Kapil Wadhawan & Ors. With	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Liz Mathew Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3
5.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

6.	Comp. App. (AT) (Ins) No. 506 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors. With	Ashish Virmani	Raunak Dhillon Ashish Bhan Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
7.	Comp. App. (AT) (Ins) No. 507 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ashish Bhan Ketan Gaur-R6
8.	Comp. App. (AT) (Ins) No. 516 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
9.	Comp. App. (AT) (Ins) No. 538 of 2021	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
10.	Comp. App. (AT) (Ins) No. 546 of 2021	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors. With	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
11.	Comp. App. (AT) (Ins) No. 539 of 2021	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors. With	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
12.	Comp. App. (AT) (Ins) No. 552 of 2021	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3

13.	Comp. App. (AT) (Ins) No. 785 of 2020	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd. With	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha
14.	Comp. App. (AT) (Ins) No. 647 of 2021	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr. With	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
15.	Comp. App. (AT) (Ins) No. 759 of 2021	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr. With	Geetanjali Shahi	Raunaq Dhillan
16.	Comp. App. (AT) (Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg Pinaki Reddy
18.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma-R1 Nikhil Kohli-R2
19.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd. & Ors	Arpan Behl	Yogesh Jagia-R1 Rajesh Srivastava- IRP Rajesh Srivastava-R2
20.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniwold Sugars Pvt. Ltd. & Anr.	Archi Agarwal	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Vishal Singhal Srishti Tiwari

21.	Comp. App. (AT) (Ins) No. 589 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar Disha Shah
22.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah
23.	Comp. App. (AT) (Ins) No. 654 of 2021	Biogenetic Drugs Private Ltd. Vs. Themis Medicare Ltd.	Naresh Kumar Sejvani	T. Sundar Ramanathan, Ishaan Chakrabarti, Vivek Pandey
24.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	
25.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana	Anuj Tiwari	
26.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	

12:00 Noon

For Hearing

27.	Comp. App. (AT) (Ins) No. 146 of 2020 (PH)	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
28.	Comp. App. (AT) (Ins) No. 1121 of 2020 (PH)	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar